

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 3614

TO BE ANSWERED ON WEDNESDAY, 08th AUGUST, 2018

DIGITAL VOTING

†3614. SHRI GOPAL SHETTY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken/ propose to take any steps to adopt digital voting system in the country;
- (b) if so, the details thereof and the progress made so far in this regard; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a) to (c): The information is being collected and will be laid on the Table of the House.
